

**Cont.Case (Civil)**

**Token Number- 2729/2020**

**S.J.**

**Caveat Clear**

**Sharda Devi**

**Petitioner**

**Versus**

**Dr. A.K. Choudhary and another**

**Respondents**

C.F.S.

Petition:- nil

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Certified copy of Ann-1 may be given with AFS of Rs. 15/-
2. Copy may be served to the opposite party no.1 institution.
3. Opposite party no. 2 may be made party in proper way. (State may be made a separate party and Secretary may be made party by name by way of S.A.)
4. All annexures may be certified to be true copies.